

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

**CP No.26/2018  
in  
OA No.615/2014**

**Dated this Tuesday the 11th day of September, 2018**

**Coram: Hon'ble Dr. Bhagwan Sahai, Member (A).  
Hon'ble Shri R. N. Singh, Member (J).**

1. Shri Prashant S. Naktode  
Aged 41 years, Occ. Unemployed,  
Res. at Dattawadi. Cherry Layout,  
Near Vidhyaniketan School,  
Arvi, Tal. Arvi Dist. Wardha-442201.  
...Applicant.

**( By Advocate Shri G. B. Kamdi ).**

**Versus**

1. Shri Piyush Khare  
The Chief General Manager,  
BSNL, Telecom Maharashtra Circle,  
Admn Bldg. Juhu Road Santacruz (W)  
Mumbai-400054. (Now, DoD Sitting at  
Santacruz Mumbai-54).  
  
2. Shri S. R. Patil  
The Telecom District Manager,  
BSNL, Sanchar Bhawan BSNL Road,  
MIDC Wardha Ta. Dist. Wardha 442001.  
... Respondents.

**( By Advocate Shri V. S. Masurkar ).**

**O R D E R (O R A L)  
Per : R. N. Singh, Member (Judicial)**

**Present.**

Shri G. B. Kamdi, learned counsel for the applicant.

2. Shri V. S. Masurkar, learned counsel for respondents is absent.

3. The learned counsel for the petitioner submits that though the respondents have not passed any order in compliance of the order of this Tribunal

expeditiously however, during the pendency of the present CP the respondents have passed the order dated 08.05.2018 and the petitioner has received the same vide letter dated 14.05.2018. A copy of such order / letter submitted by the learned counsel for the petitioner is taken on record.

**4.** In view of the law decided by the Hon'ble Apex Court in J. S. Parihar Vs. Ganpat Duggar and Others, reported in AIR 1997 SC 113, this Tribunal cannot examine the correctness of the aforesaid order dated 08.05.2018, passed by the respondents in compliance of the directions of this Tribunal in order dated 07.02.2017 in aforesaid OA in contempt jurisdiction.

**5.** In the facts and circumstances, the CP is closed. Notices are discharged.

**6.** No order as to costs.

**(R. N. Singh)**  
**Member (J)**

**(Dr. Bhagwan Sahai)**  
**Member (A)**

V.